

**HIGH COURT OF ANDHRA PRADESH AT AMARAVATI
ABSTRACT**

DISTRICT JUDGES – Transfer and Posting of District Judge – ORDERS - ISSUED.

ROC.NO.935/2025-B.SPL.

NOTIFICATION NO.801-B.SPL.

DATED:17.11.2025.

The High Court made the following transfer and posting of District Judge:-

Smt. Neti Satya Sri, XIII Additional District and Sessions Judge, Narasaraopet, Guntur District is transferred and posted as III Addl. District and Sessions Judge, (Fast Track Court) Anantapuram (post kept vacant).

- i) Smt. Neti Satya Sri, shall handover charge of her post to the VI Additional District and Sessions Judge (FTC), Bapatla, Guntur District, and proceed to her new station. She shall take charge of her post from Judge, Family Court-cum-VII Additional District and Sessions Judge, Ananthapuram
- ii) The VI Additional District and Sessions Judge (FTC), Bapatla, Guntur District, shall be in full additional charge of the post of XIII Additional District and Sessions Judge, Narasaraopet, Guntur District, until further orders.

- NOTE:**
1. The officer shall get herself relieved and join in her new post on **or before 24.11.2025 without fail.**
 2. The Order placed in the High Court's Website <http://aphc.gov.in> and the downloaded copy from the web site is valid for relieving and joining duty.

REGISTRAR (VIGILANCE)

To

1. The officer and Incharge officer concerned.
2. The Prl. Secretary to Hon'ble the Chief Justice and Personal Secretaries to Hon'ble Judges (for placing before their Lordships kind perusal).
3. The Registrar General and other Registrars, High Court of Andhra Pradesh, Amaravati.
4. The Registrar, I.T-cum-Central Project Coordinator, High Court of Andhra Pradesh, Amaravati **(with a request to direct the concerned to upload the proceedings in the High Court's Website)**
5. The Principal District Judges, Ananthapuramu and Guntur
6. The Director, Andhra Pradesh Judicial Academy, Mangalagiri, Guntur District.
7. The Member Secretary, Andhra Pradesh State Legal Services Authority, H.No.2-273/54-A, B.S.R Commercial Complex, Malkapuram village, near A.P.

Secretariat, Amaravati, Opposite to Traffic Police Station, Thulluru Mandal, Guntur District – 522238, Andhra Pradesh.

8. The I Additional District and Sessions Judge, Ananthapuramu and Guntur.
9. The XIII Additional District and Sessions Judge, Narasaraopet, Guntur District.
10. The VI Additional District and Sessions Judge (FTC), Bapatla, Guntur District.
11. The III Additional District and Sessions Judge (FTC), Ananthapuramu.
12. The District Treasury Officers, Ananthapuramu and Guntur.
13. The Sub Treasury Officers, Narasaraopet and Bapatla of Guntur District.

14. THE SECTION OFFICERS:-

(a) B.Section, (b) D.II Section, (c) Vigilance Cell, (d) E.Section (e) Work Review Cell, (f) O.P. Cell, (g) D.Budget, (h) Enquiry Cell (i) Computer Section, (j) Special Officers Section, High Court of Andhra Pradesh.